

Government of India  
Ministry of Finance  
Department of Economic Affairs

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1721**

**TO BE ANSWERED ON MONDAY, FEBRUARY 13, 2023/MAGHA 24, 1944**  
**(SAKA)**

**Proceeds from Green Bond Markets**

**1721. Shri Satyadev Pachauri:**

Will the Minister of FINANCE be pleased to state:

- (a) the amount of proceeds received from Green Bond Market during each of the last three financial years;
- (b) whether the Government maintains a record of the renewable energy projects in the State of Uttar Pradesh, that are funded by the proceeds of the Green Bonds;
- (c) if so, the district-wise details thereof;
- (d) whether the Government has proposed guidelines for companies to adopt Environment, Social and Governance (ESG) compliance measures; and
- (e) if so, the details thereof?

**ANSWER**  
**MINISTER OF FINANCE**  
**(SMT. NIRMALA SITHARAMAN)**

- (a) The details of the amount raised through issuance of listed green debt securities during the last three financial years FYs 2019-2020, 2020-2021 and 2021-2022 are given below:

<b>Financial Year</b>	<b>Amount Raised (Rupee Crore)</b>
2019-2020	0
2020-2021	150
2021-2022	2677

Source: SEBI

Further, Sovereign Green Bonds for a total amount of Rs. 16,000 crore was issued in two tranches through auction mechanism held on January 25<sup>th</sup>, 2023 and February 09<sup>th</sup>, 2023.

- (b) and (c):The details of the issuer from Uttar Pradesh that have raised funds through issuing green debt securities

<b>Sr. No.</b>	<b>Issuer</b>	<b>Issuance Date</b>	<b>Amount Raised (Rupee Crore)</b>	<b>Coupon</b>
1	Ghaziabad Nagar Nigam	31/03/2021	150.00	8.10%

Source: SEBI

(d) and (e): With regard to reporting on ESG parameters by listed entities, SEBI has issued a framework for Business Responsibility and Sustainability Reporting (“BRSR”) for listed entities vide Circular dated May 10, 2021. The BRSR is applicable to the top 1000 listed entities by market capitalization on a mandatory basis from FY 2022 – 23.

The BRSR seeks disclosures from listed entities on their performance against the nine principles of the ‘National Guidelines on Responsible Business Conduct’(NGRBC) and reporting under each principle is divided into essential indicators, to be reported on a mandatory basis, and leadership indicators, to be reported on a voluntary basis.

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